

butted and bounded, (in Conveyancing) कडेकाठ व सीमा यांनी अंकित
butts and bounds, कडेकाठ व सीमा (अ. व.)
buy, *v.t.* खरीदणे, खरेदी करणे, क्रय करणे, विकत घेणे
buy again, परत खरेदी करणे
buyer, *n.* खरेदीदार (सा.), क्रेता (सा.)
buyer's option, क्रेत्याचा विकल्प (पु.)
buyers' over, क्रेत्यांचे आधिक्य (न.)
buyer's risk, क्रेत्याची जोखीम (स्त्री.)
buy in, (to purchase, at public sale, property which is one's own or which one has caused or procured to be sold-Bl.) कृतक खरेदी करणे, आत खरेदी करणे
buying long, (purchase of stocks now with the expectation of selling them for a profit in future-Bl.) भावी लाभार्थ खरेदी करणे
buying of pleas, वादक्रय (पु.)
buying titles, हक्कक्रय करणे
buy into, (to obtain a place, footing or interest by purchase in a stock company etc.-Web.) खरेदीद्वारा प्रवेशणे
buy off, (to get rid of opposition by bribe or payment to purchase the non-intervention of) स्पर्धा विकत घेणे
buy out, खरेदीद्वारा बाहेर काढणे
buy over, खरेदीद्वारा कळवणे
buy up, एकलाट खरेदी करणे
by-bidder, *n.* प्रेरक बोलीदार (सा.)
by-bidding, *n.* प्रेरक बोलीदारी (स्त्री.)

C

cabal, *n.* (a small association for the purpose of intrigue-Bl.) षडयंत्र (न.)
cabinet, *n.* मंत्रिमंडळ (न.)
cabinate responsibility, मंत्रिमंडळाची जबाबदारी (स्त्री.)
cabinet secretariat, मंत्रिमंडळ सचिवालय (न.)
cable, *n.* 1. (a nautical term) दोरखंड (पु.) 2. (submarine term) ताररज्जु (पु.) 3. (electric telegraphic cable) केबल (स्त्री.)
cable transfer, (a credit for a sum of money payable at place indicated-Bl.) केबल संक्रामण (न.)
cabotage, *n.* 1. (a nautical term) किनारा नौकानयन (न.) 2. (internal traffic, as in: air cabotage) अंतर्गत वाहतूक (स्त्री.)
cadaster, *n.* भूनोंद पुस्तक (न.), पैमाश-पुस्तक (न.)
cadastral survey, भूनोंदविषयक सर्वेक्षण (न.), पैमाश (स्त्री.)
cadastration, *n.* भूनोंदणी (स्त्री.), पैमाशी (स्त्री.)
cadaveric rigidity, शवकाठिण्य (न.)
cadre, *n.* संवर्ग (पु.)
caducary right, राजगामिक अधिकार (पु.)
caesarean operation, (Med. Juris.) सीझरी शस्त्रक्रिया (स्त्री.)
caeteris paribus, (other things being equal-Bl.) शेष समानत्वे

caeteris tacentibus, (other being silent, the other judges expressing no opinion-Bl.) शेषमौने
C.A.F. contract, (cost, assurance and freight contract) प.वि.वा. [परिव्यय, विमा व वाहणावळ] संविदा (स्त्री.)
calamity, *n.* आपत्ति (स्त्री.)
calculate, *v.t.* (to compute mathematically) परिगणना करणे [Const.-Art.279(2) and also Income Tax Act-s. 2(10)]
calculated, *adj.* परिगणित
calculation, *n.* परिगणना (स्त्री.) [Const.-Art. 279-m.n.]
calendar, *n.* 1. दिनदर्शिका (स्त्री.) 2. कॅलेंडर (न.) 3. an orderly list of events etc.) क्रमणिका (स्त्री.)
calendar month, कॅलेंडर महिना (पु.)
calendar of causes, वाद क्रमणिका (स्त्री.)
calendar year, कॅलेंडर वर्ष (न.)
call, *n.* 1. (in contract language, in Company law and as applied to shares of company) मागणी (स्त्री.) 2. (in surveyancing-a visible natural object or landmark designated in a conveyance of lands as a limit or boundary to the land described, with which the points of conveying must correspond-Bl.) सीमांतचिन्ह (न.) 3. (option or right to demand a certain amount of securities or grain at a fixed price at or within time agreed on-Bl.) मागणी (स्त्री.) 4. आवाहन (न.), हाक (स्त्री.)
call, *v.t.* 1. बोलावणे 2. संबोधणे 3. पुकारणे 4. मागणी करणे
callable bonds, मागणीयोग्य रोखे (पु. अ. व.)
call cousins, नाते सांगणे
call day, (day on which calls to the bar take place-P.R.A.) दीक्षादिन (पु.)
called bond, मागणी केलेला रोखा (पु.)
called up capital, मागणी केलेले भांडवल (न.)
caller, *n.* (person employed by a motor carrier to unload truck or trailer bodies and advise checker of items of freight unloaded-Bl.) मालउतान्या (पु.)
call forth, आवाहणे
call for trial, संपरीक्षेस बोलावणे
call in, 1. (to collect, as debts) गोळा करणे 2. (to withdraw from circulation) (परिचलनातून) काढून घेणे
calling, *n.* आजीविका (स्त्री.) [Const.-Art. 276-m.n.]
calling attention notice, लक्षवेधी सूचना (स्त्री.)
calling tax, आजीविका कर (पु.)
calling the docket, निर्देशपत्र पुकारणे
calling the jury, ज्युरी पुकारणे
calling the plaintiff, वादीस पुकारणे
calling to testify, साक्षीस बोलावणे
calling to the bar, वकिली दीक्षा देणे
calling upon a prisoner, (when a prisoner has been found guilty on an indictment, the clerk of the court addresses him and calls upon him to say why judgment should not be passed upon him-Bl.) कैद्यास विचारणा करणे
call in question, प्रश्नास्पद करणे
call money, (money lent to bill brokers and repayable on demand or call) मागणी पैसा (पु.)